

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 23(ND)2012**  
**CA. NO.**

**CORAM:**

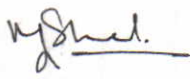
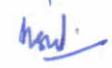
**PRESENT: SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016**

**NAME OF THE COMPANY: M/s. Hectafin. Constech (India) Pvt. Ltd.**

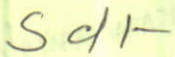
**SECTION OF THE COMPANIES ACT: 397/398**

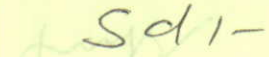
<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
1.	MANOHAR LAL SHARMA	PRACTISING COMPANY SECRETARY.	PETITIONER.	
2.	Nityanand Singh	Practising Company Secretary	Respondent 1 & 2.	

**ORDER**

Learned counsel for the parties are present. Mr. M.L. Sharma Company Secretary, Authorized Representative learned counsel for the petitioner states that he is indisposed today and he is not able to advance the argument in the matter today. He seeks and is given adjournment on that count.

List on 21.10.2016 for final arguments.

  
(R. Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)